

GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

LOK SABHA
UNSTARRED QUESTION NO. 2909
TO BE ANSWERED ON 12.12.2024

COIR WEAVERS IN KERALA

2909. ADV. ADOOR PRAKASH:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether the Government is aware of the plight of coir weavers due to nominal wages and low employment days and if so, the details thereof;
- (b) whether the Government noted that the daily wages of coir weavers in Kerala has not been revised since the last several year and if so, the details thereof; and
- (c) whether the Government would consider providing special financial assistance to the State to address the crisis situation in coir sector and revise the daily wages of coir weavers, if so, the details thereof?

ANSWER

MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES
(SUSHRI SHOBHA KARANDLAJE)

(a) & (b): The nominal wages to coir workers is not administered by Coir Board, a statutory body under Ministry of MSME. Government of Kerala notifies minimum wages from time-to-time to be paid by the manufacturers to the workers.

(c): Through the Domestic Market Promotion component under 'Coir Vikas Yojana' the Coir Board, provides Market Development Assistance (MDA) to the State Governments for State-supported organizations in coir sector such as apex Co-operative Societies, Central Co-operative Societies, Primary Co-operative Societies, Public Sector Enterprises (PSEs), Showroom, Sales Depots etc.

The MDA is granted at the rate of 10% of their average annual sales turnover of coir products during the preceding three financial years and is shared on 1:1 basis between the Central Government and the State/Union Territory Government concerned.
